
Mitesh Pravin Vador Vs Income Tax Officer

Income Tax Appeal No. 1176 /Del Of 2019

Court: Income Tax Appellate Tribunal (Delhi Smc Bench)

Date of Decision: Aug. 1, 2019

Acts Referred:

Income Tax Act, 1961 – Section 271(1)(c), 274

Hon'ble Judges: Bhavnesh Saini, J

Bench: Single Bench

Advocate: R.S. Singhvi, Satyajeet Goyal, S.L. Anuragi

Final Decision: Allowed

Judgement